

Seventeenth Loksabha

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Title: Issue regarding Fiscal Responsibility and Budget Management (FRBM) limit, fixed by the Andhra Pradesh State Government.

**SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM):** My dear friends, I have to raise an important issue. ... (*Interruptions*). Sir, I would like to make a submission to the hon. Prime Minister through you. ... (*Interruptions*). The FRBM limit fixed by the AP State Government is in total violation of Article 293. ... (*Interruptions*). Our State has already got a debt of Rs. 7,00,000 crore and they are trying to increase it by another Rs. 1,00,000 crore, which is totally detrimental to the State of Andhra Pradesh. ... (*Interruptions*). The banks do not want to get bankrupted. ... (*Interruptions*). Let there be a regulation to control the States' borrowing. ... (*Interruptions*). Exceeding the FRBM limit out of the way as stipulated by the Government of India is in total violation of Article 293 ... (*Interruptions*). The State would collapse; the banks would collapse. ... (*Interruptions*). So, the hon. Prime Minister should make a note of this and stop the banks and the States from becoming bankrupt. ... (*Interruptions*)